

COMMITTEE ON PETITIONS

11.55 hrs.

First Report

MATTERS UNDER RULE 377

[English]

SHRIMATI ABIDA AHMED (Bareilly): I beg to present the First Report (Hindi and English versions) of the Committee on Petitions.

[Translation]

(i) Demand for checking use of intoxicating drugs, particularly smack by youth

SHRIMATI SUNDERWATI NAWAL PRABHAKAR (Karol Bagh) : Mr. Speaker, Sir, the workshop on Narcotics being held in Delhi at present is a timely and an important step. Such workshops should be organised in other cities as well. The recent decision taken in the SAARC meeting is also a welcome step. I am sure, these efforts would result in finding a way out so that playing with the lives of our children, especially young girls, could be checked. This is my belief that we shall have to make concerted efforts in this direction, particularly to check the use of smack. If this is not done, the future of the next generation will certainly be doomed.

ELECTION TO COMMITTEE

National Shipping Board

[English]

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : I beg to move the following :

“That in pursuance of sub-section (2) (a) of Section 4 of the Merchant Shipping Act, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves, to serve as members of the National Shipping Board, subject to other provisions of the said Act.”

[English]

(ii) Demand for taking more stringent steps to control the deteriorating law and order situation in Delhi and have more Police Control Rooms for the purpose

SHRI D.N. REDDY (Cuddapah) : Law and order situation in the city of Delhi is fast deteriorating. There is no day when some gruesome murders, assaults and Bank robberies do not occur in the city. Government should take more stringent steps to control the situation, and have more police control rooms.

MR. SPEAKER : The question is :

“That in pursuance of sub-section (2) (a) of Section 4 of the Merchant Shipping Act, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves, to serve as members of the National Shipping Board, subject to other provisions of the said Act.”

(iii) Demand for constructing new railway line for the backward area of Thane and Nagar districts in Maharashtra

SHRI S.G. GHOLAP (Thane) : Both the ghats, namely, Kasara and Khandala on Central Railways are very much overcrowded and therefore, as an alternative line and to give facility of Rail to backward area of Thane and Nagpur Districts, new Rail Line of Malshetghat Nagar Rail should be taken up immediately by the

(The motion was adopted)